

Securities Appellate Tribunal  
THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mer  
CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER  
CIVIL CAUSE LIST OF DATE :29/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION- COURTCODE-MENTION2908-AT11A.M.**

**959-ADMISSION-COURTCODE-DARKFIBREAO-AT11.05 A.M**

1	SEBI Appeal	531/2022	Anand Subramanian Vs. SEBI	Wadia Ghandy and Co
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**960-ADMISSION-BHUSHANPOWER-11.07 AM**

2	Misc. Application	861/2022	BHUSHAN POWER AND STEEL LTD-EXEMPTION Vs. SEBI	JSA ADVOCATES AND SOLICITORS
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(Main Matter Number :SEBI Appeal/0000534/2022)

	Misc. Application	862/2022	BHUSHAN POWER AND STEEL LTD-DELAY Vs. SEBI	JSA ADVOCATES AND SOLICITORS
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(Main Matter Number :SEBI Appeal/0000534/2022)

	Misc. Application	899/2022	BHUSHAN POWER AND STEEL LTD-STAY Vs. SEBI	JSA ADVOCATES AND SOLICITORS
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(Main Matter Number :SEBI Appeal/0000534/2022)

	SEBI Appeal	534/2022	BHUSHAN POWER AND STEEL LTD Vs. SEBI	JSA ADVOCATES AND SOLICITORS
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Sub Matter : Misc. Application/0000899/2022

Sub Matter : Misc. Application/0000861/2022

Sub Matter : Misc. Application/0000862/2022

**961-ADMISSION-COURTCODE-EICHERAO-11.09 AM**

3	SEBI Appeal	521/2022	Eicher Motors Ltd. Vs. SEBI	Anoop Dawar Advocate
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CIVIL CAUSE LIST OF DATE :29/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>962-ADMISSION-COURTCODE-CORALHUB-11.11 AM</u></b>				
	Misc. Application	554/2022	Gopal S. Chandrashekhar-COD Vs. SEBI	Joby Mathew and Associates
(Main Matter Number :SEBI Appeal/0000522/2022)				
<b>4</b>	SEBI Appeal	522/2022	Gopal S. Chandrashekhar Vs. SEBI	Joby Mathew and Associates
Sub Matter :		Misc. Application/0000554/2022		
<b>5</b>	SEBI Appeal	523/2022	Gopal S. Chandrashekhar Vs. SEBI	Joby Mathew and Associates
<b><u>563-PARTHEARD-COURTCODE-MARGINSUFFICIENCY-11.13 AM</u></b>				
<b>6</b>	SEBI Appeal	628/2021	B.P.EQUITIES PRIVATE LIMITED Vs. SEBI	Shah and Ramaiya
	SEBI Appeal	629/2021	MR. SHAUNAK JAGDISH SHAH AND ANR. Vs. SEBI	Corporate Pleaders, Advocates
Sub Matter :		Misc. Application/0001134/2021		
	Misc. Application	1134/2021	MR. SHAUNAK JAGDISH SHAH AND ANR.-STAY Vs. SEBI	Corporate Pleaders, Advocates
(Main Matter Number :SEBI Appeal/0000629/2021)				
<b><u>105-PARTHEARD-CODE-REMANDDISGORGEMENT-AT11.20 AM</u></b>				
<b>7</b>	SEBI Appeal	1/2019	SRSR Holdings Pvt. Ltd. Vs. SEBI	Vikram Nankani,Sr.Adv.i/b M/s. VishshaLawServices Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	2/2019	B. Suryanarayana Raju Vs. SEBI	Kevic Setalvad,Sr.Adv. i/b L.S.ShettyandAssociates Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	3/2019	B. Rama Raju Vs. SEBI	Ashok Gupta,Sr. Adv. i/b DSK Legal Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	4/2019	B. Ramalinga Raju Vs. SEBI	Gaurav Joshi,Sr.Adv. i/b DSK Legal Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	5/2019	V. Srinivas Vs. SEBI	Chetan Kapadia,Adv. i/b M/s. Vishesha Law Services Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	53/2019	G. Ramakrishna Vs. SEBI	G. Ramakrishna - Appellant in person Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.

**252-DISPOSAL-COURTCODE-REDEMPTION-AT 11.22 A.M.**

**8** SEBI Appeal 48/2020 Rajkumar Saraf and Anr.  
Vs.  
SEBI

Sub Matter : Misc. Application/0000049/2020

Misc. Application 49/2020 RAJKUMAR SARAF AND  
ANR.  
Vs.  
SEBI

(Main Matter Number :SEBI Appeal/0000048/2020)

Misc. Application 295/2020 RAJKUMAR SARAF AND  
ANR.  
Vs.  
SEBI

(Main Matter Number :SEBI Appeal/0000282/2020)

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CIVIL CAUSE LIST OF DATE :29/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	282/2020	Rajkumar Saraf and Anr. Vs. SEBI	Ms. Anjali Shah, Advocate  Mr. Abhiraj Arora, Advocate
Sub Matter :		Misc. Application/0000295/2020		

**792-DISPOSAL-CODE-BULKDEALS-AT 11.25 A.M**

9	Misc. Application	318/2022	Minal Bharat Patel -Stay Application Vs. SEBI	M and M Legal Ventures
(Main Matter Number :SEBI Appeal/0000200/2022)				
	SEBI Appeal	200/2022	MINAL B. PATEL AND ORS. Vs. SEBI	M AND M Legal Ventures Advocates and Solicitors
Sub Matter :		Misc. Application/0000321/2022		
Sub Matter :		Misc. Application/0000317/2022		
Sub Matter :		Misc. Application/0000318/2022		
Sub Matter :		Misc. Application/0000616/2022		

	Misc. Application	616/2022	Minal Bharat Patel and Ors Vs. SEBI	MDP AND PARTNERS
(Main Matter Number :SEBI Appeal/0000200/2022)				

**91-DISPOSAL-COURTCODE-CLAIMREJECTED-AT 11.27 A.M.**

10	SEBI Appeal	599/2021	BIMAL KIRIT MISTRY Vs. NSEIL	Sahebrao Wamanrao Buktare, Advocate
Sub Matter(Disposed) :		Misc. Application/0001125/2021		
	Misc. Application	1405/2021	MANISHA ANAND DSILVA-DELAY Vs. NSEIL	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000815/2021)				
	SEBI Appeal	815/2021	MANISHA ANAND DSILVA Vs. NSEIL	Shah and Ramaiya
Sub Matter :		Misc. Application/0001405/2021		
Sub Matter :		Misc. Application/0000351/2022		

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CIVIL CAUSE LIST OF DATE :29/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	351/2022	Manisha Anand Dsilva- JOINDER AS A NECESSARY PARTY Vs. NSEIL	Shah and Ramaiya  MKA and Co.

(Main Matter Number :SEBI Appeal/0000815/2021)

**54-DISPOSAL-COURTCODE-SUNRISEWTM-AT11.29AM**

11	SEBI Appeal	703/2021	Surenderkaur Paramjeet Panesar Vs. SEBI	Mr. Prakash Shah, Advocate
	SEBI Appeal	704/2021	Paramjitsingh C. Panesar Vs. SEBI	Prakash Shah and Associates
	SEBI Appeal	705/2021	Satnamsingh Panesar Vs. SEBI	Prakash Shah and Associates
	SEBI Appeal	706/2021	Priya Kamal Kataria Vs. SEBI	Prakash Shah and Associates
	SEBI Appeal	707/2021	Avtarkaur S. Panesar Vs. SEBI	Prakash Shah and Associates

**47-DISPOSAL-COURTCODE-WINSOMEGDR-AT11.31 A.M.**

12	SEBI Appeal	745/2021 ( /0000 )	ARUN PANCHARIYA Vs. SEBI	Mr.Sandeep Wadhawan, Advocate
Sub Matter :		Misc. Application/0001306/2021		
Sub Matter(Disposed) :		Misc. Application/0001307/2021		
Sub Matter :		Misc. Application/0000313/2022		
	Misc. Application	1306/2021	ARUN PANCHARIYA- Interim Vs. SEBI	Mr.Sandeep Wadhawan, Advocate

(Main Matter Number :SEBI Appeal/0000745/2021)

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CIVIL CAUSE LIST OF DATE :29/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	313/2022	SEBI- DELAY IN FILING OF REPLY Vs. ARUN PANCHARIYA	VIDHI PARTNERS  Sandeep Wadhawan, Advocate
(Main Matter Number :SEBI Appeal/0000745/2021)				
<b><u>685-DISPOSAL-CODE-DISPROPORTIONATE- AT11.35 AM</u></b>				
13	SEBI Appeal	36/2022 ( /0000 )	DHIREN DHARAMDAS AGRAWAL AND ORS. Vs. SEBI	Lexkare Legal Jyoti Pandey Advocate
Sub Matter(Disposed) : Misc. Application/0001408/2021				
	SEBI Appeal	37/2022	AMUL GAGABHAI DESAI AND ORS. Vs. SEBI	For Lexkare Legal Jyoti Pandey Advocate
Sub Matter(Disposed) : Misc. Application/0001409/2021				
	SEBI Appeal	38/2022	SANJAY JETHALAL SONI AND ORS. Vs. SEBI	Lexkare Legal Jyoti Pandey Advoca
Sub Matter(Disposed) : Misc. Application/0001413/2021				
Sub Matter : Misc. Application/0000278/2022				
Sub Matter : Misc. Application/0000280/2022				
	SEBI Appeal	39/2022	KRUNAL GOPALDAS RANA AND ORS. Vs. SEBI	Lexkare Legal Jyoti Pandey Advocate
Sub Matter(Disposed) : Misc. Application/0001416/2021				
	SEBI Appeal	52/2022 ( /0000 )	JANAKRAY VITHALDAS SONI and ORS. Vs. SEBI	Lexkare Legal Jyoti Pandey Advocate
Sub Matter(Disposed) : Misc. Application/0001419/2021				
	Misc. Application	278/2022	SANJAY JETHALAL SONI AND ORS. Vs. SEBI	Jyoti Pandey Advocate
(Main Matter Number :SEBI Appeal/0000038/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	280/2022	SANJAY JETHALAL SONI AND ORS. Vs. SEBI	Jyoti Pandey Advocate
(Main Matter Number :SEBI Appeal/0000038/2022)				

**699-DISPOSAL- CODE-FITANDPROPERNEPTUNE-AT 11.35 AM**

<b>14</b>	Misc. Application	47/2022	KAILASH RAMKISHAN GUPTA AND ANR-Stay Application Vs. SEBI	Hitesh Buch Hitesh Buch AND Associates Company
( /0000 )				
(Main Matter Number :SEBI Appeal/0000064/2022)				

	Misc. Application	61/2022	KAILASH RAMKISHAN GUPTA AND ANR- Add.Documents Applicaation Vs. SEBI	Hitesh Buch Hitesh Buch AND Associates Company
(Main Matter Number :SEBI Appeal/0000064/2022)				

	SEBI Appeal	64/2022	KAILASH RAMKISHAN GUPTA AND ANR Vs. SEBI	Hitesh Buch Hitesh Buch AND Associates Company
Sub Matter :	Misc. Application/0000047/2022			
Sub Matter :	Misc. Application/0000061/2022			
Sub Matter :	Misc. Application/0000582/2022			

	Misc. Application	582/2022	SEBI-condonation of delay Vs. Kailash Ramkishan Gupta and Anr.	Mayur Jaisingh, Advocate
(Main Matter Number :SEBI Appeal/0000064/2022)				

**772-DISPOSAL-COURTCODE-TATALODR-AT11.37 AM**

<b>15</b>	SEBI Appeal	180/2022	TATA STEEL LIMITED Vs. SEBI	Nikita Bangera Senior Associate
Sub Matter(Disposed) :	Misc. Application/0000292/2022			
Sub Matter :	Misc. Application/0000642/2022			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	642/2022	SEBI-DELAY IN REPLY Vs. Tata Steel Ltd.	Vidhii Partners  Nikita Bangera Senior Associate

(Main Matter Number :SEBI Appeal/0000180/2022)

**810-DISPOSAL-CODE-INVESTMENTADVISER-AT11.39 AM**

16	SEBI Appeal	234/2022	CASH COW BROKING AND ADVISORY SOLUTIONS AND ORS Vs. SEBI	Gaurav Bandi and Associates
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Sub Matter(Disposed) : Misc. Application/0000390/2022

Sub Matter(Disposed) : Misc. Application/0000560/2022

Sub Matter : Misc. Application/0000661/2022

	Misc. Application	661/2022	CASH COW BROKING ANDADVSORYSOLU. ORS.-MOD.OFORDER Vs. SEBI	GAURAV BANDI AND ASSOICATES
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(Main Matter Number :SEBI Appeal/0000234/2022)